

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-1/1990/591/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.F.A. Bora,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 23rd January, 2018.

Sub:- **Casual Leave along with station leave permission.**

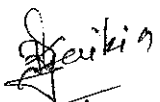
Ref:- Your letter No. DJKA/ 287/ 2017, dtd. 12.01.2018.

Sir,

With reference to the above, I am directed to inform you that you have been granted Casual Leave on 24.01.2018 along with station leave permission w.e.f. the morning of 21.01.2018 till the morning of 25.01.2018, as prayed for.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)


23/01/18